

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 216 of 2014

**in
IA-335 of 2014**

Dated: 16th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Municipal Corporation of Greater Mumbai Appellant(s)

Versus

Tata Power Co. Ltd. & Anr. Respondent (s)

Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr. Adv.
Mr. Harvinder Toor
Mr. Ganesh Kamath
Mr. Kartik Seth
Mr. R. Dubal – BEST
Mr. R. Patsute - BEST

Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Mr. Ramji Srinivasan, Sr. Adv.
Ms. Poonam Verma
Mr. Kunal Kaul for TATA Power

Mr. Jayant Bhushan, Sr. Adv.
Mr. Para Tripathi, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. S. Venkatesh for R-2

ORDER

We have heard Mr. Shanti Bhushan, Learned Senior Counsel appearing for Appellant. He has finished his arguments. Mr. C. S. Vaidyanathan, Learned Senior Counsel appearing for Tata Power Co. Ltd. will make reply on **30th October, 2014 at 4.00 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**